

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SURYA MANUFACTURING
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Surya Manufacturing Private Limited
2.	Date of incorporation of corporate debtor	04/12/1995
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1995PTC074305
5.	Address of the registered office and principal office (if any) of corporate debtor	204 IInd Floor, Property No 2603-2604 & 2568, Street No. 9, Chuna Mandi, Paharganj, New Delhi-110055
6.	Insolvency commencement date in respect of corporate debtor	05/02/2020 (NCLT order dated 21/11/2019, copy received on 05/02/2020)
7.	Estimated date of closure of insolvency resolution process	03/08/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Manohar Lal Vij Registration No.: IBBI/IPA-001/IP/P-01480/2018-2019/12269
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204, CA Apartments, A-3, Paschim Vihar, New Delhi – 110063 E-mail: mlvij1956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Manohar Lal Vij AVM Resolution Professionals LLP (IPE) Corporate Office: 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi 110005 Email: cirp.surya@avmresolution.com
11.	Last date for submission of claims	19/02/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



